

Annexure – 7													
Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 18.9.2026													
List of Operational Creditors (Government Dues)													
Sl. No.	Details Of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner of Customs, NS-II, JNCH, Nhava Sheva		13-05-2026	76,97,412	-						76,97,412		
2	Commissioner of Central Tax CGST Commissionerate, Belagavi		03-06-2026	6,16,41,481	6,16,41,481	GST Dues	No	-	-		-		
3	Assistant Commissioner of Commercial Tax (Audit)		05-08-2026	1,85,81,711	-	GST Dues	No				1,85,81,711		Claim under verification
4	Employees' Provident Fund Organisation		25-08-2026	41,21,245	-	PF Dues	No	0	0	0	-	41,21,245	Claim has been raised entirely on the basis of orders passed during moratorium
	Total			9,20,41,849	6,16,41,481				-	-	2,62,79,123	41,21,245	-

Sd/-
 Rahul Sudhakar Kavathekar
 Interim Resolution Professional
 In the matter of Millennium Starch India Private Limited
 (Under Corporate Insolvency Resolution Process)
 IBBI Reg. No.: IBBI/PA-003/IP-P00040/2017-2018/10101
 AFA Certificate No.: AA1/10101/02/300627/109056
 AFA valid upto : 30-June-27
 IBBI Reg Address: J 901, The Trees, Pirojshahnagar,
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 IBBI Reg. Email: kavathekarco@hotmail.com
 Process Email: millennium.cirp@hotmail.com
 Place: Mumbai